

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) The headquarters of non-running railway staff attached to the Taj Express is at Agra Cantt.

(b)	Category of staff	No. of nights stay at New Delhi
(i)	Conductor Guards, Restaurant Car staff and Electrical Coach attendant. ..	26
(ii)	Carriage and Wagon staff ..	10

(c) Conductor Guards stay in running rooms while the other non-running staff are provided accommodation in the compartments of Taj Express itself.

#### SECOND CABLE FACTORY

604. { SHRI RAM SAHAI:  
SHRI GURUDEV GUPTA:  
SHRI RATANLAL  
KISHORILAL MALVIYA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether any technical study has recently been made for the establishment of Second Cable Factory in the public sector;

(b) if so, whether any recommendation has been made in that study for the location of the Factory; and

(c) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) Yes, Sir.

(b) and (c) The recommendations are under consideration.

#### WITHDRAWAL OF WATERMEN IN WALT AIR DIVISION OF S.E. RAILWAY

605. { SHRI M. N. GOVINDAN  
NAIR:  
SHRI P. K. KUMARAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Watermen appointed to supply drinking water to passengers have been withdrawn in the Waltair division of S.E. Railway;

(b) if so, from how many stations such watermen were withdrawn; and

(c) whether any alternative arrangements have been made to supply fresh water to passengers in summer?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b) Yes, from seven stations.

(c) Water taps and water Gharras are available at all these stations and at two of the stations electric water coolers are also provided. Temporary watermen will be posted at all these stations during summer to supply drinking water to passengers.

12 NOON

#### PAPERS LAID ON THE TABLE

ANNUAL REPORT (1964-65) ON THE WORKING OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF CENTRAL GOVERNMENT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI BIBUDHENDRA MISRA): Sir, I beg to lay on the Table a copy of the Annual Report on the working of Industrial and Commercial Undertakings of the Central Government for the year 1964-65. [Placed in Library. See No. LT-5872/66]

ANNUAL REPORT (1964-65) OF THE HEAVY ELECTRICALS (INDIA) LIMITED, BHOPAL AND RELATED PAPERS

SHRI BIBUDHENDRA MISRA: Sir, I also lay on the Table a copy each of the following papers, under sub-section (1) of Section 619-A of the Companies Act, 1956:—

(i) Ninth Annual Report and Accounts of the Heavy Electricals (India) Limited, Bhopal, for the year 1964-65, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-5896/66 for (i) and (ii)].

ORDER RESCINDING THE GOA, DAMAN AND DIU CEMENT CONTROL ORDER, 1965

SHRI BIBUDHENDRA MISRA: Sir, I also lay on the Table a copy of an Order rescinding the Goa, Daman and Diu